

ernment sector in a phased manner,

- development of man-power,
- establishment of blood component separation facilities

Efficacy Claims of Amrit Kalash

7038 SHRI V S. RAJASEKHAR REDDY
SHRIP R KUMARAMANGA-LAM

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether an Ayurved drug Amrit Kalash, claims to cure heart disease and cancer.

(b) whether Director-General, Indian Council of Medical Research has expressed his reservation against pre mature publicity of various claims

(c) whether the Doordarshan, contrary to its practice flaunted the promise held out by this "miracle drug" and

(d) whether the Government propose to set up a Committee of Experts to verify the claims expressed, to remove doubts from the minds of the general public?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) There have been a few reports in a section of the Indian Press about a herbal Food Supplement preparation named 'Amrit Kalash' prepared by Maharishi Ayurveda, Noida (UP) It has been claimed that the preparation is useful in certain heart ailments, cancer, etc However, Scientific evidence is scanty

(b) The Director General of Indian Council of Medical Research has expressed reservations against pre-mature publicity and various claims made with regard to the product 'Amrit Kalash'.

(c) No, Sir.

(d) There is no such proposal under consideration of the Government.

[*Translation*]

7039 DR MAHADEEPAK SINGH SHAKYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of multinational companies particularly Hindustan Lever Limited is using caustic Soda more than the prescribed quantity while processing milk and milk products, and

(b) if so, the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) As per provisions of PFA Act and Rules made thereunder, caustic soda is not permitted to be used in milk and milk products. No report about use of caustic soda in processing of milk and milk products by any multinational company including M/s. Hindustan Lever Ltd has come to the notice of the Government

(b) Does not arise.

[*English*]

Wages of Workers of Basrah Housing Project, IRAQ

7040. SHRI KIRPAL SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether Punjab Chemi Plants,

Chandigarh deployed large number of workers on Basrah Housing Project, Iraq;

(b) if so, whether salaries/wages to the workers to the workers have not been paid since September, 1985;

(c) whether Government have received representations in this regard and if so, the details thereof; and

(d) the steps being taken by government to arrange early payment of the wages to the workers?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir. The complaints relate to non-payment of wages to the workers employed in Basrah Housing Project.

(d) Show cause notice for forfeiture of bank Guarantee of M/s Punjab Chemi Plants, Chandigarh has been issued by the Protector General of Emigrants. The Ministry of Commerce, Ministry of Finance, EXIM Bank and Reserve Bank of India are also seized of the matter and are making efforts to secure release of funds for payment of the dues of the workers.

[*Translation*]

Kosi and Gandak River Projects

7041. SHRI RAJ MANGAL MISHRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether certain proposals to make overall improvements in the Kosi river and Gandak river projects, sent by Government of Bihar are under consideration of Union Government;

(b) whether Government of Bihar has also sent proposals regarding some other projects for approval in addition to the above projects; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Two projects, namely, eastern Kosi Canal (phase II) estimated to cost Rs. 26.93 cores and Gandak (Phase II) estimated to cost Rs. 78.03 crores envisaging drainage works in the command areas were initiated by the State Government. Project proposal for 48 drainage schemes in the command areas of Kosi and Gandak projects at an estimated cost of Rs. 111.6 cores was considered by the Advisory Committee in August, 1988. Out of these, five drainage schemes in Gandak command and one scheme in Western Kosi command estimated to cost Rs. 42.39 crores were recommended as pilot schemes subject to State Government securing clearance from environment and forest angles. The Committee suggested that the performance of these schemes be scientifically evaluated by the State Government before taking up other drainage works in the area.

Edible Oils to Madhya Pradesh

7042. DR. LAXMINARAYAN PANDEYA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of edible oil supplied to Madhya Pradesh during the year 1987-88 and 1989-90;

(b) the basis of allocation thereof;

(c) the demand and off-take of edible oils to the State during the above period; and

(d) the steps being taken to ensure supply according to the demand?